

Shri D. C. Sharma:
 Shri M. L. Dwivedi:
 Shri S. C. Samanta:
 Shri R. S. Tiwary:
 Shri Hukam Chand
 Kachhavaia:
 Shri P. R. Chakraverti:
 Shri Maharajkumar Vijaya
 Ananda:
 Shri Onkar Lal Berwa:
 Shri P. H. Bheel:
 Shri Daljit Singh:
 Shri Narendra Singh
 Mahida:
 Shri Narasimha Reddy:
 Shri Solanki:
 Shri Madhu Limaye:
 Shri Gulshan:
 Shri Basumatari:

Will the Minister of **Food and Agriculture** be pleased to state:

(a) whether Government have allowed the prices of imported wheat to be raised;

(b) if so, to what extent and in what circumstances; and

(c) whether it is a fact that the imported wheat stocks went underground consequent upon the announcement of increase in price from 1st January, 1965?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): (a) Yes, Sir.

(b) The issue price of imported wheat for supply from Central stocks was raised from Rs. 37.51 to Rs. 48.00 per quintal with effect from 1st January, 1965, with a view to maintaining a reasonable relationship between its issue price on the one hand and wholesale price of indigenous wheat and coarse grains on the other.

(c) No, Sir.

Fishing Harbour, Haldia

187. { Shri S. C. Samanta:
 Shri M. L. Dwivedi:
 Shri Subodh Hansda:

Will the Minister of **Food and Agriculture** be pleased to refer to the reply

given to Unstarred Question No. 1421 on the 15th December, 1964 and state:

(a) whether the preliminary survey for the establishment of a Fishing Harbour at Haldia has been made; and

(b) if so, the model tests which will be carried out and for how long?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): (a) The Calcutta Port Trust has been requested to conduct a preliminary survey for the establishment of a fishing harbour at Haldia.

(b) Model tests with regard to the orientation of the lock entrance to the harbour will have to be carried out for a period of about 6 to 8 weeks.

Soil Conservation

188. Shri Yashpal Singh: Will the Minister of Food and Agriculture be pleased to refer to the reply given to Starred Question No. 285 on the 1st December, 1964 and state:

(a) whether there is any proposal under consideration to preserve forests to improve the agricultural lands; and

(b) if so, the amount allocated for the purpose during the Third Five Year Plan?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shah Nawaz Khan): (a) Although no specific schemes have been formulated for preserving the forests with the expressed object of improving the agricultural lands, almost all the forestry schemes and those under soil conservation concerning forestry tend to serve the above purpose.

(b) The funds allocated for the development of forestry programmes under forest development and soil

conservation programmes are as follows:—

	Crores Rs.
(i) Forest Development Schemes (Central, Centrally sponsored and State schemes)	52.00
(ii) Soil Conservation schemes (State schemes only)	6.90
TOTAL	58.90

In addition to the above, there is a provision of Rs. 11.00 crores under the Centrally sponsored programme for soil conservation measures in the catchment of the river valley projects, a part of which is intended for afforestation and pasture development programmes.

Development of Fisheries in Kerala

189. { Shri Yashpal Singh:
Shri S. M. Banerjee:
Shri Bhagwat Jha Azad:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether it is a fact that the Government of Kerala has asked for more funds for the development of fishing industry in the Fourth Five Year Plan; and

(b) if so, the Government's reaction thereto?

The Deputy Minister in the Ministry of Food and Agriculture (Shri D. R. Chavan): (a) and (b). Only a draft proposal for a Deep Sea Fishing Project involving an outlay of Rs. 5,02.72 lakhs for inclusion in the Fourth Five Year Plan has been received from the Government of Kerala and the same is under consideration.

पंजाब में उपचुनाव

190. { श्री हुकम चन्द कछवाय :
श्री श्रींकार लाल बेरवा :

2194 (Ai) L.S.—3.

क्या बिधि मन्त्री यह उताने की कृपा करेंगे कि :

(क) क्या यह सच है कि विरोधी दलों के नेताओं ने यह आरोप लगाया है कि पंजाब में व्यास तथा जिंद निर्वाचन क्षेत्रों से विधान सभा के लिये हाल में हुए उपचुनावों में सरकारी मशीनरी को कांग्रेसी उम्मीदवार के पक्ष में प्रयोग में लाया गया था; और

(ख) यदि हां, तो इस बारे में सरकार का विचार क्या कार्यवाही करने का है ?

बिधि मंत्रालय में उपमन्त्री (श्री जगन्नाथ राव) : (क) और (ख). पंजाब में व्यास तथा जिंद निर्वाचन क्षेत्रों से विधान सभा के लिए हुए उप-निर्वाचनों के सम्बन्ध में विरोधी नेताओं से कोई शिकायत नहीं मिली है। किन्तु निर्वाचन आयोग को पंजाब विधान सभा के जिंद निर्वाचन-क्षेत्र में हुए उप-निर्वाचन के सम्बन्ध में एक शिकायत श्री इन्दर सिंह से मिली है जो उस निर्वाचन में एक उम्मीदवार थे। राज्य सरकार से रिपोर्टें मांगी गयी हैं।

दूध बेचने के डिपो

191. { श्री हुकम चन्द कछवाय :
श्री श्रींकार लाल बेरवा :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली दुग्ध योजना के दूध बेचने के डिपों में विद्यार्थियों को अग्रकालिक नौकरी देना बन्द कर दिया गया है ;

(ख) यदि हां, तो इसके क्या कारण हैं ; और

(ग) ऐसी नौकरियां देना बन्द कर देने के परिणामस्वरूप कितने विद्यार्थी इस लाभ से वंचित हो गये हैं ?